

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3878
ANSWERED ON:19.03.2015
UTILISATION CERTIFICATE UNDER SANITATION SCHEMES
Azad Shri Kirti (JHA)

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has any mechanism to verify the number of toilets actually constructed in the country, if so, the details thereof;
- (b) whether the Government undertakes physical verification of the toilets constructed as claimed by the States/UTs, if so, the details thereof and if not, the reasons therefor;
- (c) the steps taken by the Government to ascertain the authenticity of number of toilets claimed to be constructed;
- (d) the mechanism put in place to ensure that the funds released to States/UTs for construction of toilets have been spent for the specified purpose only and the steps taken by the Government in this regard; and
- (e) the details of the officials producing Utilization Certificates in States/UTs and the mechanism put in place to verify the facts stated therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION(SHRI RAM KRIPAL YADAV)

- (a), (b) and (c) Sanitation is a State subject. The States upload information on the number of toilet constructed on the Management Information System (MIS) of the Ministry. On the directions of Government of India, the States also conducted a baseline survey in 2012-13 to physically verify the number of toilets and number of functional toilets. A system has been put in place in the online MIS, wherein the States have uploaded the names of beneficiary households where toilets have been constructed. The information pertaining to toilets constructed since 2014 is in public domain and therefore, available to all citizens. Further, a mechanism has also been created whereby citizens can provide feedback/lodge complaints in the MIS it self if they find that the information is incorrect. The Government of India also cross-checks on a sample basis, the information provided by the States through visits by its officers.
- (d) As per the Swachh Bharat Mission (Gramin) guidelines, the States have to submit Audit Statement of Account and Utilization Certificates stating the amount of expenditure.
- (e) The Utilization Certificate are to be signed by Principal Secretary/Secretary, Chairman of State Water and Sanitation Mission.